GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

STARRED QUESTION NO-91

TO BE ANSWERED ON-08.02.2018

POWER GENERATION FROM GARBAGE

91*. SHRI HARISH MEENA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether the various organisations across the country have sought approval to start power generation from garbage using the integrated solid waste management technology; and
- (b) if so, the details of the proposals and the Government's response thereto?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C) (SHRI R.K. SINGH)

(a) & (b) A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) & (b) of Lok Sabha Starred Question No. 91 to be answered on 08.02.2018 regarding power generation from garbage

(a) & (b) The Ministry of New and Renewable Energy (MNRE) provides Central Financial Assistance (CFA) for setting up of waste to energy plants utilizing agricultural waste, urban waste, industrial waste and Municipal Solid Waste (MSW) to generate power. In addition, under the Swachh Bharat Mission (SBM), the Ministry of Housing and Urban Affairs also provides central financial assistance up to 35% of the total project cost as per the guidelines for Solid Waste Management. State / UT wise details of Waste to Energy plants set up including Municipal Solid Waste (MSW) plants, as on 31.01.2018 is given in the **Annexure**

Annexure referred to in reply to parts (a) & (b) of the Lok Sabha Starred Question No 91 for 08/02/2018 regarding "Power Generation from Garbage"

State / UT wise details of waste-to-energy plants set up with installed capacity and number of plants, as on 31.01.2018

SI. No.	Name of State / Union Territories	MSW based Power Plants	Agricultural, Urban & Industrial Effluent/Waste based Waste to Energy plants			
			Grid Power	Off-grid Power	Biogas	BioCNG
		MW	MW	MW	m³/day	Kg/day
		(No. of plants)	(No. of plants)	(No. of plants)	(No. of plants)	(No. of plants)
1	Andhra Pradesh	-	23.16 (4)	17.66 (12)	74,640 (6)	-
2	Bihar	-	-	-	12,000 (1)	-
3	Chhattisgarh	-	-	0.33 (1)	-	-
4	Delhi	52.00 (3)	-	-	-	-
5	Gujarat	-	-	11.28 (10)	24,840(4)	12,538 (2)
6	Haryana	-	-	4.0 (2)	-	2,050 (2)
7	Himachal Pradesh	1.75 (1)	-	-	12,000 (1)	-
8	Karnataka	-	1.00 (1)	4.8 (3)	58,080 (3)	-
9	Kerala	-	-	-	2,760 (1)	-
10	Madhya Pradesh	9.00 (1)	3.9 (2)	-	5,640 (3)	1,200 (1)
11	Maharashtra	3.00 (1)	9.59 (3)	14.63 (10)	73,080 (8)	19,533 (3)
12	Punjab	-	9.25 (2)	4.17 (3)	33,720 (5)	1,847 (1)
13	Rajasthan	-	-	3.0 (1)	-	4,000 (2)
14	Tamil Nadu	-	6.4 (3)	4.05 (3)	1,42,920 (27)	-
15	Telangana	-	18.5 (3)	1.0 (1)	30,000 (4)	-
16	Uttar Pradesh	-	-	44.63 (22)	46,200 (4)	-
17	Uttarakhand	-	-	1.89(2)	67,200(5)	5,460(1)
18	West Bengal	-	-	-	14,040(2)	-
	Total	65.75 (6)	71.8 (18)	111.44 (70)	5,97,120 (74)	46,628 (12)